

FORM A
PUBLIC ANNOUNCEMENT
[Regulation 14 of the Insolvency and Bankruptcy Board of India
(Voluntary Liquidation Process) Regulations, 2017]

FOR THE ATTENTION OF THE STAKEHOLDERS OF SMARTOPS ORIGIN UTILITY INDIA PRIVATE LIMITED

1.	NAME OF CORPORATE PERSON	SMARTOPS ORIGIN UTILITY INDIA PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	30/11/2021
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/ REGISTERED	Registrar of Companies, NCT of Delhi & Haryana
4.	CORPORATE IDENTITY NUMBER	U72900DL2021FTC390638
5.	ADDRESS OF THE REGISTERED OFFICE OF CORPORATE PERSON	2nd Floor, B-1/632, Janakpuri, New Delhi-110059
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	Friday, March 27, 2026
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Mr. Anil Rustgi IBBI Registration No.: IBBI/IPA-002/IP-N00683/2018-2019/12382 Address: 524, Tower-6, H E W O-1, Sector-56, Gurgaon, Haryana ,122011 Mail id: anil_rustgi@yahoo.co.in No.: 9873333343
8.	LAST DATE FOR SUBMISSION OF CLAIMS	Sunday, April 26, 2026

Notice is hereby given that Smartops Origin Utility India Private Limited has commenced voluntary liquidation on Friday, March 27, 2026.

The stakeholders of **Smartops Origin Utility India Private Limited** are hereby called upon to submit a proof of their claims on or before Sunday, April 26, 2026, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Anil Rustgi

IBBI Registration No.: IBBI/IPA-002/IP-N00683/2018-2019/12382
(Voluntary Liquidator)

Date: March 27, 2026

Place: Gurgaon